

(b) to (d) In terms of the provision of the Public Financial Institutions (obligation as to Fidelity and Secrecy) Act, 1983 and other relevant statutes governing the Public Financial Institutions, information relating to the affairs of individual constituents can not be disclosed. Hence, the information relating to names of the companies whose shares were sold by Public Financial Institutions and details relating to M/s. Reliance Textiles cannot be disclosed.

**Complaints against Chatra-Gobroua Vishnupur and Manmohan Branches of Madhubani Regional Rural Bank in Bihar**

116. SHRI BHOGENDRA JHA : Will the Minister of FINANCE be pleased to state what have been the specific complaints against Chatra-Gobroua Vishnupur and Manmohan branches of Madhubani Regional Rural Bank in Bihar and the specific steps taken to remedy the bungling and fix responsibility specifically ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDANA POOJARY) : The complaints received in regard the Chatra Gobroua, Vishnupur and Manmohan Branches of the Madhubani Kshetriya Gramin Bank alleged issuance of notices for instalments of undisbursed loans, sanction and disbursement of loans for fake tubewells and indifferent attitude of branches towards self-employment schemes of small borrowers.

National Bank for Agriculture and Rural Development (NABARD) have been asked to undertake a thorough investigation into the complaints as also the procedure followed by the branches.

**Spending on Defence Research**

117. SHRI SUSHIL BHATTACHARYA : Will the Minister of DEFENCE be pleased to state :

(a) whether Defence research has shown good results with a mere two per cent of the defence budget as compared to the other countries; and

(b) if so, whether Government propose spending more on defence research to develop a lot more of indigenous know-how in order to stop or curtail further import of equipment from foreign countries ?

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN) : (a) The investment in Defence Research has grown steadily, from about 1% of Defence Budget in 1961-62 to a little over 2.3% in the current year 1983-84. In other advanced countries, this figure is reportedly from 10 to 20%. However, even with this lower level of investment, Defence Research and Development in India has indeed shown very good results so far.

(b) Achieving self-reliance in the field of Defence requirements, to the extent practicable, is the policy of the Government. In order to develop more and more indigenous capability in this field, progressive enhancement of expenditure on Defence Research & Development is under active consideration of Government.

**कपड़ा मिलों का बन्द होना**

118. श्री सत्यनारायण जटिया : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) देश में डेम समय राज्यवार बन्द पड़ी कपड़ा मिलों के नाम क्या हैं तथा इन बन्द कपड़ा मिलों के कारण कितने श्रमिक बेरोजगार हो गए हैं; और

(ख) उक्त मिलों को पुनः चालू करने के लिए क्या उपाय किए जा रहे हैं और अनुमानतः कितने वार्षिक उत्पादन की क्षति हो रही है ?

वाणिज्य मन्त्रालय में उप मंत्री (श्री पी० ए० संगमा) : (क) देश में ऐसी सूती वस्त्र मिलों के नाम जो 31-12-83 की स्थिति के अनुसार बन्द थीं तथा इन मिलों में नियुक्त श्रमिकों की संख्या बताने वाला एक विवरण संलग्न है।

(ख) सरकार ने सूती वस्त्र उद्योग में रणता की मानिट्रिंग करने के लिए एकस्थायी समितिका गठन किया है। 1983 के कैलेंडर वर्ष के दौरान सूती वस्त्र मिलों के बन्द होने के परिणामस्वरूप धागे तथा कपड़े के उत्पादन में 51.48 मिलियन किलोग्राम धागे तथा 185.83 मिलियन मीटर कपड़े की हानि का अनुमान लगाया है। इसमें आंशिक बन्दी के कारण हानि शामिल नहीं है।